

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 131 OF 2016 & IA NO. 292 OF 2016 & IA NO.
434 & 1371 OF 2018**

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**APPEAL NO. 132 OF 2016 & IA NO. 295 OF 2016 & IA NOS.
109, 225 OF 2017 & IA NO. 437 & 1373 OF 2018**

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**APPEAL NO. 133 OF 2016 & IA NO. 298 OF 2016 & IA NO.
436 & 1372 OF 2018**

Dated: 7th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

APPEAL NO. 131 OF 2016 & IA NO. 292 OF 2016 & IA NO. 434, 1371 OF 2018

In the matter of :

GAIL India Ltd. Appellant(s)

Vs.

Sravanthi Energy Pvt. Ltd. & Anr. Respondent(s)

**APPEAL NO. 132 OF 2016 & IA NO. 295 OF 2016 & IA NOS. 109, 225 OF 2017 & IA
NO. 437, 1373 OF 2018**

GAIL India Ltd. Appellant(s)

Vs.

Gama Infraprop Pvt. Ltd. & Anr. Respondent(s)

APPEAL NO. 133 OF 2016 & IA NO. 298 OF 2016 & IA NO. 436, 1372 OF 2018

GAIL India Ltd. Appellant(s)

Vs.

Beta Infratech Pvt. Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Sacchin Puri, Sr. Adv.
Mr. Nirhant Kumar
Mr. Kamil Khan
Mr. Navroop Bakshi

Counsel for the Respondent(s) : Ms. Aditi
Ms. Parminder Kaur for R-1

Mr. Prashant Bezboruah for R-2

ORDER

List these matters for hearing on **18.01.2019.**

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Manjula Chellur)
Chairperson

ts/vg